(Shri Vallatharas)

by working for the success of the Second Five Year Plan. Let them work, for they must work; or else they cannot have a place in this country. That is quite definite. I would like to suggest to Government that their dependence on these industrialists and vested interests, which as I see from day to day, is growing; it should become lesser and lesser day by day, so that they may also know that Government as a representative institution of this country does not place any reliance at all on them. So, the question whether unemployment or poverty is solved or not is a different question altogether; the main question is that a democratic form of Government must certainly get through in spite of all the ills that are bound to exist. And if they do not help us to remove these evils, certainly they cannot have a place in the country, and it is no use simply say ing that Government may not have a place in the country.

Under these circumstances I submit that very great implications are underlying this Bill: social changes, political changes, our futurity, our present, our welfare, etc. So, a careful solution is necessary for this problem. But for the endeavour of the Hon. Finance Minister on the other day, the Congress Parliamentary Party would have been able to say that the managing agency should be abolished. I would appear to Government to revise their policy, and see what best can be done.

Shri C. D. Deshmukh: After these 25 hours of debate, I feel more than ever convinced that by and large the schenie put forward by the Joint Committee is the best in the circumstances.

Mr. Deputy-Speaker: The Hon. Minister may continue his speech tomorrow

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Indian Tariff (Amendment) Bill, 1955, which was passed by the Lok Sabha at its sitting held on the 26th July, 1955 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

The Lok Sabha then adjourned till Eleven of the Clock on Friday the 19th August 1955.